

Name of the Corporate Debtor: Adel Landmarks Limited; Date of commencement of CIRP: December 05, 2018; List of creditors as on: December 05, 2018 updated for claims/additional information received up to May 04, 2024

List of operational creditors (Employees)

(Amount in ₹)													
SI. No.	Name of authorised representative, if any	Name of employee	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
1		Mohit Mathur(Ex Employee)	09.12.2018	41,918.00	-	Unsecured	No	-	-	-	-	41,918.00	Wrong form submitted
2		Anil Dahiya	09.12.2018	1,50,954.00	1,50,954.00	Unsecured	No	-	-	-	-	-	
3		Ramesh Kumar (Ex Employee)	03.03.2019	2,17,460.00	2,17,460.00	Unsecured	No	-	-	-	-	-	Wrong form submitted
4		Vinod Chhibber	09.12.2018	52,14,545.00	-	Unsecured	No	-	-	-	-	52,14,545.00	Wrong form submitted instead of form CA
5		Punit Choudhary	10.12.2018	2,11,026.00	2,11,026.00	Unsecured	No	-	-	-	-	-	
6		Madan lal Aggarwal(Ex Employee)	09.12.2018	6,50,000.00	-	Unsecured	No	-	-	-	-	6,50,000.00	Wrong form submitted
7		Nirmal Singh	11.12.2018	1,70,000.00	1,70,000.00	Unsecured	No	-	-	-	-	-	
8		Hemant Kumar(Ex Employee)	12.12.2018	6,10,000.00	-	Unsecured	No	-	-	-	-	6,10,000.00	Wrong form submitted
9		Amit Kumar (Ex Employee)	13.12.2018	3,08,345.00	-	Unsecured	No	-	-	-	-	3,08,345.00	wrong form submitted
10		Anoop Kela (Ex Employee)	'14.12.2018	3,78,857.00	-	Unsecured	No	-	-	-	-	3,78,857.00	Wrong form submitted
11		Manish Krishna (Ex Employee)	14.12.2018	2,01,912.00	-	Unsecured	No	-	-	-	-	2,01,912.00	wrong form submitted
12		Deepak Tyagi	05.01.2019	4,55,000.00	-	Unsecured	No	-	-	-	-	4,55,000.00	Ex employee, hence wrong form submitted
13	Mr. Arun Singh and Bhupendra Varshaney	Employees in a group represented by authorised representative	26.02.2019	2,52,55,380.00	1,15,52,028.00	Unsecured	No	-	-	-	-	1,37,03,352.00	TDS deducted, gratuity, PF claimed not admitted
14		Ashok Kumar	01.03.2019	7,00,000.00	-	Unsecured	No	-	-	-	-	7,00,000.00	Wrong form D submitted as ex employee, also time barred as for limitation
15		Kanhiya Lal	03.03.2019	3,00,000.00	-	Unsecured	No	-	-	-	-	3,00,000.00	Contractor, wrong form D filed
16		Punit Kumar	03.03.2019	2,11,026.00	-	Unsecured	No	-	-	-	-	2,11,026.00	as no proof of claim submitted
17		Jagdish Prasad Majumdar	07.03.2019	5,57,580.00	-	Unsecured	No	-	-	-	-	5,57,580.00	Wrong form D submitted instead of Form B. Also, outstandings are transferred to Era Infra Engg. And hence claim cannot be in Adel

18	Pankaj Bhati	20.12.2018	9,45,753.00	-	Unsecured	No	-	-	-	-	9,45,753.00	Wrong form D submitted instead of Form B. as he is ex employee
19	Ravindra Prasad	07.03.2019	5,62,589.00	-	Unsecured	No	-	-	-	-	5,62,589.00	Employee of Era Infra Engg. And not Adel Landmarks, hence rejected
20	Jagat Pratap Singh	17.08.2019	1,91,892.50	-	Unsecured	No	-	-	-	-	1,91,892.50	as no proof of claim submitted, no bank certificate etc.
21	Siba Narayan Nayak(exemployee)	02.01.2020	25,93,792.00	-	Unsecured	No	-	-	-	-	25,93,792.00	wrong form D instead of B submitted for ex employee
22	Mahendra Sharma		1760654	-	Unsecured	No	-	-	-	-	1760554	Not admitted as no documents related to joining, leaving, salary slips, salary break up submitted. Also claim is in form D but claimant is ex employee
23	Siba Narayan Nayak(exemployee)		1260344.98	-	Unsecured	No					-	Wrong form CA instead of form B submitted
			<b>4,29,49,028.48</b>	<b>1,23,01,468.00</b>							-	<b>3,06,47,560.48</b>